	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	708827096.85	3	708827096.85	89.20	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	13	114039691.89	4	13927658	1.75	0	0	39245036.68	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	11	6843773	11	2182945	0.27	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	477166354	4	28908788	3.64	0	0	448257566	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	58150793.58	9	40767879.7	5.13	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	2364340	1	1	0.00	0	0	81669	<u>Annexure 9</u>
Total		44	1367392049.3200 002	32	794614368.55000 01	100.00	0	85193409.09	487584271.68	